

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 329 OF 2016

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. HINDALCO Industries Ltd.

.... Appellant(s)

Vs.

**Kerala State Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Ms. Vanita bhargava
Ms. Abhisar Bairagi
Ms. Swati Jain

Counsel for the Respondent(s) :

Mr. Mukund P. Unny for R-2

Mr. James P. Thomas
Ms. Nishe R. S.
Mr. Abraham for R-3

ORDER

List the matter for hearing on **29.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**